

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2012


Dated: 12<sup>th</sup> October, 2021

NOTICE

It is notified for information of all concerned that Monday, the 18<sup>th</sup> October, 2021 is declared as a holiday for this Tribunal. The matters listed on 18.10.2021 before the Hon'ble Tribunal shall be accommodated between 25.10.2021 to 28.10.2021 as per table given below:-

Sl. No.	25.10.2021	26.10.2021	27.10.2021	28.10.2021
1.	B.P /603/2021	B.P /766/2020	B.P/424/2021 WITH M.A. /341/2021	B. P. /108/2021 WITH M.A. /125/2021
2.	T.P. /10/2021	B.P /770/2020	B. P. /154/2021 WITH M.A. /261/2021	-
3.	M.a./238/2021 IN B.P./349/2021 WITH M.A./112/2021	B.P./501/2021 WITH M.A./267/2021	B. P. /457/2021	-
4.	-	-	B. P. /2/2021	-

The matters listed before the court of Registrar, TDSAT shall be adjourned and taken up on 22.10.2021

  
Desk Officer

To,

1. Notice Board.
2. TDSAT's website.